

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12.03.2021 THROUGH PHYSICAL
HEARING

PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1175/2019 IN CP/1044/2019
NAME OF PETITIONER : MM Mehraj Thahira Fathima
NAME OF RESPONDENT : Mountain Estates Pvt Ltd & 4 Ors
SECTION : Rule 11 Of NCLT Rules 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1.)	B. Dhananjay - Keerthi K. S. - Murali	v L R2 - R3-L	B. Dhananjay Murali
	Geethanjali T for M/s. Anjay & Dalia # 88 700 48 750.	for R1	Geethanjali T.
	G. Annapoorani For Priyambak J. Kannan	For Petitioners	G. Anjay 9176 320177

ORDER

The Registry is directed to post this matter for hearing on **27.05.2021** for
physical hearing

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

(R. VARADHARAJAN)
MEMBER (JUDICIAL)